

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 131
(IB)-171(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Neeleshwar Mines & Minerals (India) Pvt. Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 08.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner -

For the Respondent -

ORDER

Due to paucity of time, list the matter for hearing on
11.12.2020.

- Sd.

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)